

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3283
ANSWERED ON:13.12.2012
DISABILITY PENSION SCHEME
Ajnala Dr. Rattan Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of disabled persons in the country;
- (b) the number of disabled persons getting pension under the disability pension scheme, State-wise; and
- (c) the steps taken/being taken by the Government to cover all the disabled persons under the aforesaid scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

- (a): As per Census of India 2001, there are 2.19 crore disabled persons in the country.
- (b): Indira Gandhi National Disability Pension Scheme (IGNDPS) is applicable to persons with severe or multiple disabilities in the age group of 18-79 years and belonging to a household living below poverty line (BPL) as per criteria prescribed by Government of India. Under IGNDPS, Central assistance of Rs. 300 p.m. per beneficiary is provided to States/UTs. The State-wise coverage last reported under IGNDPS is given in Annexure. Apart from IGNDPS, various states have their own disability pension schemes.
- (c): States have been requested to conduct block-wise disability camps to ensure that all eligible disabled persons are covered under IGNDPS.